

## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-4-2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 248/16	TP 96/17	Hearing	433(e) / 433(f)	AH Chemicals Pvt. Ltd., Kolkata Vs Sumito Polymers Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

Counsel for petitioner is present. Petitioner counsel is directed to comply the relevant provisions of I&B Code and the rules framed thereunder. The Managing Director of Respondent Company has addressed a letter to the Tribunal stating that he fell sick and he was discharged from the Hospital and he has not received copy of the petition. Counsel for petitioner is directed to serve a copy of the petition on the respondent company.

Meanwhile, to comply the relevant provisions of I&B Code and the rules framed thereunder.

List it on 19.06.2017.

MEMBER (J)

MEMBER (T)